

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)- 193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd. APPLICANT / PETITIONER
And
BSBK Engineering Pvt. Ltd. RESPONDENT

SECTION:

Under Section 230-232 of the Companies Act

Order delivered on 18.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

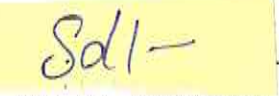
PRESENTS:

For the Petitioner(s):- Mr. Saurabh Kalia, Mr. Palash Agarwal, Advocate:
For the Income Tax Deptt. : Ms. Easha Kadian for Ms. Lakshmi Gurung,
Standing Counsel

ORDER

It is a part heard matter before the Bench comprising of President and Hon'ble Ms. Deepa Krishan, Member (Technical).

List the matter on 19th January, 2018 before the aforesaid Bench.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)